No. 34/2/2016-Vig. Government of India Ministry of Law & Justice Department of Legal Affairs Vigilance Section

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Shastri Bhawan, New Delhi Dated 16<sup>th</sup> June, 2025

## Office Memorandum

Subject: Appointment of Chief Vigilance Officer in the Ministry of Law & Justice (Department of Legal Affairs & Legislative Department) – reg.

The undersigned is directed to say that the Central Vigilance Commission has approved the appointment of Sh. Niraj Kumar, Joint Secretary & Legal Adviser, as part-time CVO in Department of Legal Affairs and Legislative Department with immediate effect for an initial period of 03 years or till further orders, whichever event occurs earlier.

2. All communications pertaining to Vigilance matters intended for the Ministry of Law & Justice may accordingly be addressed to Sh. Niraj Kumar, Joint Secretary & Legal Adviser. His office and residential address and telephone numbers are as under:

Office	Residence
Room No. 417-(A), 'A' Wing, 4th Floor, Sh	nastri S-3, Block S, Hudco Place Extension,
Bhawan, Dr. Rajendra Prasad Marg, New D	elhi-New Delhi - 110049
110 001	
Tel.No.011-2338 4706	

(V. S. Chauhan)

Under Secretary to the Govt. of India

Tel: 011-2338 3634

To.

- 1. All Ministries/Departments of the Government of India
- 2. Shri Anirban Biswas, OSD, Central Vigilance Commission, Satarkta Bhawan, GPO Complex, INA, New Delhi with reference to communication No. 98-CVO-42-61889 dated 12.06.2025. The particulars of Shri Niraj Kumar, JS&LA and CVO, in the required format are enclosed herewith.
- 3. The Director, Central Bureau of Investigation, CGO Complex, Lodhi Road, New Delhi.
- 4. The Secretary, Union Public Service Commission, Dholpur House, New Delhi.
- 5. Shri Niraj Kumar, JS&LA and CVO, Department of Legal Affairs, New Delhi.
- 6. PS to Hon'ble MoS L&J (I/C)/PSO to Law Secretary
- 7. PSO to Secretary, Legislative Department
- 8. The President, ITAT, Mumbai
- 9. The Registrar, ITAT, New Delhi
- 10. The Director, Law Commission of India
- 11. Sr. Technical Director, NIC, Department of Legal Affairs with a request to upload the above order in the website of this Department
- 12. All Officers/Sections of the Dept. of Legal Affairs/Legislative Department
- 13. E-office portal
- 14. Service Book/ Personal file of the Officer